

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS:: DELHI

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E-TENDER NOTICE

TENDER ID NO : 2016_DDC_97403

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description:

Brief description of the scope of work:

- Comprehensive Maintenance Contract of 431 (\pm 10/15) Power Inverters of 1.0 KVA and two batteries each of 160 AH capacity attached thereto installed at the residential offices of Judicial Officer of Delhi Judiciary in Delhi and NCR, **including replacement of batteries** where ever necessary and its re-installation in case of shifting of residence.
- Maintenance Contract of 37 (\pm 03) Power Inverters of 1.0 KVA and two batteries each of 160 AH capacity attached thereto installed at the residential offices of Judicial Officer of Delhi Judiciary in Delhi and NCR, **(without replacement of batteries)** and its re-installation in case of shifting of residence

List of Important dates:

Last date for downloading the Tender	17.02.2016 upto 04.00 PM
Last date and time for submission of Bid	17.02.2016 upto 04.00 PM
Opening date of Technical Bid	17.02.2016 at or after 04.15 PM
Opening date of Financial Bid	17.02.2016 at or after 04.30 PM
Last date for submission of EMD	17.02.2016 upto 04.00 PM

Estimated cost	Rs. 60,00,000/- (approx.)
EMD	Rs. 3,00,000/-

Method of Submission of Bids:

The tender should be submitted on-line by logging on the website portal of Govt. of NCT of Delhi <https://govtprocurement.delhi.gov.in> in the prescribed tender form.

Availability of Tender Documents :

The tender document may be downloaded from the said website portal of Govt. of NCT of Delhi i.e. <https://govtprocurement.delhi.gov.in> or from the website of Delhi Districts Courts i.e. www.delhidistrictcourts.nic.in.

Other queries:

Bidders desirous of acquiring any other information relating to the nature and extent of work may approach the Caretaking Branch Room No. 305, 3rd Floor, Tis Hazari Courts, Delhi on any working day between 2.15 PM to 3.15 PM till 17.02.2016.



(RAJNISH BHATNAGAR)
CHAIRMAN, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE, DELHI

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